

LIST OF JUDICIAL OFFICERS POSTED AT SESSIONS DIVISIONS PANIPAT (Updated as on 26.04.2021)

SR. NO.	Court Room No.	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE OF JOINING	LOCATION OF COURT ROOM	JURISDICTION
1	501	Ms. Manisha Batra	District and Sessions Judge	12/12/2018	5th Floor	Appellate Authority for all Civil & Criminal Matters, MACT
2	404	Sh Gagandeep Mittal	Addl. District & Sessions Judge	16/10/2019	4th Floor	Wakf Board, Exclusive Court for Heinous Crime against Women
3	402	Sh. Amit Garg	Addl. District & Sessions Judge	19/04/2021	4th Floor	Appellate Authority for all Civil & Criminal Matters, MACT, NDPS Act
4	403	Sh Sumit Garg	Addl. District & Sessions Judge	12/04/2019	4th Floor	Appellate Authority for all Civil & Criminal Matters, MACT, NDPS Act
5	401	Sh. Vimal Kumar	Addl. District & Sessions Judge	07/09/2019	4th Floor	Appellate Authority for all Civil & Criminal Matters, MACT
6	201	Ms Ranjana Aggarwal	Addl. District & Sessions Judge	19/04/2021	2nd Floor	Family Court (HMA/Mnt etc.)
7	202	Ms. Abhilasha Sapra Kohli	Addl. District & Sessions Judge	20/01/2020	2nd Floor	Family Court (HMA/Mnt etc.)
8	204	Sh. Nishant	Addl. District & Sessions Judge	20/01/2020	5th Floor	Appellate Authority for all Civil & Criminal Matters, MACT
9	304	Sh. Tarun Singal	Addl. District & Sessions Judge	21/01/2020	3rd Floor	Appellate Authority for all Civil & Criminal Matters, MACT
10	101	Sh Praveen Kumar	Addl. District & Sessions Judge	03/10/2019	1st Floor	Appellate Authority for all Civil & Criminal Matters, MACT, NDPS Act
11	301	Sh. Pardeep Choudhary	Civil Judge (Sr.Div.) ACJM	22/04/2021	3rd Floor	All Civil & Criminal Matters
12	303	Sh. Jatin Garg	Chief Judicial Magistrate	12/04/2019	3rd Floor	All Civil & Criminal Matters (Incharge)
13	NA	Ms. Kriti Vashista	ADDITIONAL CIVIL JUDGE (SR. DIVN.)	23/01/2020	4 th Floor in Mini Secretariat	Juvenile Justice Board
14	503	Sh. Devender Singh	Civil Judge (Jr. Div.)	11/04/2019	5th Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
15	502	Sh. Kapil	Civil Judge (Jr. Div.)	11/04/2019	5th Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
16	203	Sh. Vivek Tomar	Civil Judge (Jr. Div.)	19/04/2021	1st Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
17	302	Sh Vivek Kumar	Civil Judge (Jr. Div.)	19/04/2021	3rd Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
18	102	Ms. Sushma	Civil Judge (Jr. Div.)	19/04/2021	1st Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
19	NA	Ms. Jogindri	Addl. Civil Judge (Sr.Div.)	12/04/2021	Ground Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
20	NA	Sh. Ashok Kumar	Civil Judge (Jr. Div.)	15/04/2021	1st Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
21	NA	Ms. Roopam	Presiding Officer, Industrial Tribunal-cum-Labour Court	05/03/2019	Mini Secretariat Complex	INDUSTRIAL TRIBUNAL- CUM- LABOUR COURT
22	1	Sh. Amit Sharma	Secretary, District Legal Services Authority	22/01/2020	Ground Floor	SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY -Cum-CJM
23	3	Ms Neelima Shangla	Chairman	21/10/2021	Ground Floor	Permanent Lok Adalat
24	NA	Sh. Bhagat Ram	Member	01/10/2018		

25	NA	Dr. J. R. Chauhan	President	NA	Mini Secretariat Complex	District Consumer Disputes Redressal Forum
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